

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).27941/2008

(From the judgement and order dated 05/04/2007 in
368/2007 of The HIGH COURT OF RAJASTHAN AT JAIPUR)

DBCSA No.

ASHOK KUMAR JAIN

Petitioner(s)

VERSUS

RAJASTHAN PUB.SER.COMM.TH.ITS CH. & ORS.

Respondent(s)

(FOR FINAL DISPOSAL)

Date: 16/08/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE H.L. GOKHALE

For Petitioner(s) Mr. Alok Bhachawat,Adv.
Mr. Sunil Kumar Sharma,Adv.
Mr. Sarad Kumar Singhania,Adv.

For Respondent(s) Mr. Milind Kumar,Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Order reserved.

(O.P. Sharma)
Court Master

(M.S. Negi)
Court Master